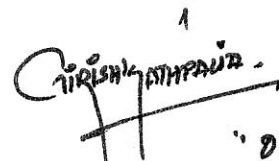


# OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

## CIRCULAR

**Subject:** Regarding Concept Note for Uniform Pay Scales, and Uniform Service Conditions & other Service Benefits to the employees of the Courts throughout the country.

Officers Incharge of Administration Branch – I/II/III; Officer Incharge, Litigation Branch; Controlling Officer (Accounts); and Head of the Office of the Central District, are requested to prepare a concept note, after consultation with the respective Branch Incharges and other officials regarding Uniform Pay Scales, and Uniform Service Conditions & other Service Benefits to the employees of the Courts throughout the country and submit the same on or before 12.09.2019 to the Office of the undersigned.

  
06.9.19

(GIRISH KATHPALIA)  
District & Sessions Judge (HQs)  
Delhi

No. 21784-791-I /Misc./Genl./2019

Dated, Delhi the 06 SEP 2019

**Copy forwarded for information and necessary compliance to:-**

1. The Officers Incharge, Admin – I/II/III, Central District, Tis Hazari Courts, Delhi
2. The Officer Incharge, Litigation Branch, Tis Hazari Courts, Delhi
3. The Controlling Officer (Accounts), Tis Hazari Courts, Delhi
4. The Head of the Office, Central District, Tis Hazari Courts, Delhi
5. PS to the Undersigned
- ✓ 6. Dealing Official LAYERS with directions to upload this Circular on Delhi District Courts Website.

  
District & Sessions Judge (HQs)  
Delhi